

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 117(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

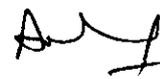
SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016

NAME OF THE COMPANY: Mrs. Harjeet Kaur & Ors.
Vs.
M/s. Freshtech Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 241/242, 244 & 59

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------	--------------------	-----------------------	------------------

1)	ANKIT CHATURVEDI,	ADVOCATE	FOR PETITIONERS	
----	-------------------	----------	-----------------	--

ORDER

This is an application for change for the date of hearing. A copy of the application is circulated. On the concurrence of the learned counsel for the parties the hearing shall now take place on 13.01.2017 and the date of 09.01.2017 stands cancelled.

The application stands disposed of.



(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT



(R. VARADHARAJAN)
MEMBER (J)